

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-103

CA (CAA)-27/230- 232/ND/2020

IN THE MATTER OF:

Focus Buildwell Pvt Ltd and MSG Finance India Pvt Ltd

....Applicant

SECTION

U /s. 230-232

Order delivered on 13.02.2020

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant :
For the Respondent :

ORDER

None present on behalf of both the parties. In the interest of justice, adjourn the matter to 27.02.2020.

Sd/-

(K.K. VOHRA)
MEMBER (T)

Sd/-

(ABNI RANJAN KUMAR SINHA)
MEMBER (J)

(Rakhi)